

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 1908 OF 2018 IN  
DFR NO. 4178 OF 2018**

**Dated : 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**SEP Energy Private Limited  
Vs.**

**...Appellant(s)**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Varun Pathak

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Shruti Awasthi  
Ms. Saroj Bala for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter on **14.03.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Js/pk